## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIB	BUNAL, HELD ON 18/09/2017 AT 10.30 A	M 
PRESENT: SHRI Ch. I SHRI S. V	MOHD SHARIEF TARIQ, MEMBER-JU IJAYARAGHAVAN, MEMBER-TECHN	DICIAL ICAL 
COMPANY APPLICATION NO.	:	
PETITION NUMBER	: TCP/139/2016	
NAME OF THE PETITIONER(S)	: K. G. Balasubramanian	
NAME OF THE RESPONDENT(S)	: M/s Propel Valves Private Limited	& 5 others
UNDER SECTION	: 397/398, 402 and 403	
S.No. Name (in Capital)		Signature
A.G. SATHROMORAPA.  A. 10. MY LSOMY  G. Sivillankover of Singasanh	mog The Respondents	Alisan

## **ORDER**

Counsel for the Petitioner present. Counsel for the Respondent present. Counsel for the Petitioner submitted that the 1<sup>st</sup> Respondent Company is undergoing the Corporate Insolvency Resolution process and till resolution plan is presented, the matter may be adjourned. At request made by the Counsel for Petitioner, matter is adjourned sine die. However, the parties are at liberty to mention, if a resolution plan gets through.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk